NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 93/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Susima Buildtech and Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

| Hewart Hill: Advant = 1

Common Order

TCSP No.88/230-232/NCLT/MB/MAH/2017

TCSP No.89/230-232/NCLT/MB/MAH/2017

TCSP No.90/230-232/NCLT/MB/MAH/2017

TCSP No.91/230-232/NCLT/MB/MAH/2017

TCSP No.92/230-232/NCLT/MB/MAH/2017

TCSP No.93/230-232/NCLT/MB/MAH/2017 TCSP No.94/230-232/NCLT/MB/MAH/2017

TCSP No.95/230-232/NCLT/MB/MAH/2017

TCSP No.96/230-232/NCLT/MB/MAH/2017

TCSP No.97/230-232/NCLT/MB/MAH/2017

TCSP No.98/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, RD is hereby directed to file his report within two weeks.

List this matter for hearing on 23.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)